



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL  
HEARING CAUSE LIST DATED 05-09-2022 TO  
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	WP(C)/1648/2022 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	
<b>ADMISSION</b>				
2	WP(C)/3241/2019	PRAKASH GOGOI <b>Versus</b> THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A. R. TAHBILDAR, R-4 MR. M SHARMA
3	WP(C)/1810/2020	U.V. ASSETS RECONSTRUCTION COMPANY LTD. <b>Versus</b> THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	MR A KALITA (R-5) MR. M MAHANTA (R-5) Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
4	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/929/2021 <b>in</b> WA/129/2021	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
5	<b>WITH</b> WA/125/2021	RAJA SARMA @ RAJA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH

6	<b>WITH</b> WA/127/2021	JULEE SINHA @ JULEE SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
7	<b>WITH</b> WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/928/2021 <b>in</b> WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
8	<b>WITH</b> WA/133/2021	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/956/2021 <b>in</b> WA/133/2021	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
9	<b>WITH</b> WA/134/2021	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/958/2021 <b>in</b> WA/134/2021	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
10	<b>WITH</b> WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1002/2021 <b>in</b> WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
11	<b>WITH</b> WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1008/2021 <b>in</b> WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
12	<b>WITH</b> WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1012/2021 <b>in</b> WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
13	WA/308/2021 FIXED	SAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
14	<b>WITH</b> WA/274/2021	MD. FULCHAN ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
15	<b>WITH</b> WA/287/2021	NOZRUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
16	<b>WITH</b> WA/288/2021	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL

17	<b>WITH</b> WA/289/2021	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
18	WP(C)/2413/2021	UNION OF INDIA AND 3 ORS <b>Versus</b> SATYENDRA NATH	MR M KATO	MD R ISLAM MR D N SARMA
19	WP(C)/2838/2021	ASSAM UNIVERSITY TEACHERS ASSOCIATION <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 7 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	GA, ASSAM SC, ECI ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
20	Mat.App./29/2022	APU TUMUNG . <b>Versus</b> PRIYANKA BORO	MR. M A ISLAM MR J I MONDAL MR J ISLAM	
21	WA/127/2022 FIXED	THE UNION OF INDIA AND 4 ORS <b>Versus</b> SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
22	WA/142/2022 FIXED	SHARDA LUNKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR H GUPTA ASSTT.S.G.I.
23	WA/241/2022 FIXED	M/S TECHNO CANADA INC. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. A DAS	SC, OIL
24	WA/281/2022	MIHIR KUMAR BISWAS <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
25	WA/286/2022 FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. <b>Versus</b> SANJIB BORGHAIN E	MR. M K DAS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA
<b>ORDERS</b>				
26	WA/280/2017 FIXED	AASRAY CONCEPT FOODS <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR. B GOGOI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3306/2017 <b>in</b> WA/280/2017	AASRAY CONCEPT FOODS <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR.B GOGOI	GA, ASSAM
27	I.A.(Civil)/409/2017 FIXED, WITH PIL/71/2015 (D/O) <b>in</b> Review.Pet./11/2017	THE STATE OF NAGALAND and ANR <b>Versus</b> MS NUKSUNGTLA and 3 ORS	MR.B BANERJEE MR.T AO AG, NAGALAND MR.A AIER	
	<b>WITH</b> Review.Pet./11/2017	THE STATE OF NAGALAND and ANR <b>Versus</b> MS NUKSUNGTLA	MR.B BANERJEE MR.T AO MR.A AIER AG, NAGALAND	MS. N MODI MS. N MODI MR. S DUTTA, SR.ADV. MR. R A HAZARIKA
28	WA/337/2018 FIXED	DIPANKAR DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. T CHUTIA MR. D TIWARI	SC, HEALTH
29	I.A.(Civil)/2481/2018 FIXED, WITH WA/392/2015 (D/O) <b>in</b> WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM <b>Versus</b> RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	<b>WITH</b> I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM <b>Versus</b> RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM

30	WP(C)/6967/2018	PRABHAT CHANDRA DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM MR. R J BORDOLOI	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
31	Mat.App./52/2019 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/3196/2019 <b>in</b> Mat.App./52/2019	SMTI. RUPA BORA <b>Versus</b> SRI SIMANTA NATH  RUPA BORA <b>Versus</b> SIMANTA NATH	MR. R J BORDOLOI  MR. R J BORDOLOI	
32	WA/122/2019 FIXED  <b>WITH</b> I.A.(Civil)/1624/2019 <b>in</b> WA/122/2019	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN  MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY (R5) MS. D J BORAH (R5) MS. N DEY (R4) MR. I U CHOWDHURY (R5)  SC, HIGHER EDU
33	WP(C)/646/2019	C. VINOD AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I. SC, UPSC
34	PIL/85/2020 FIXED	RATNESWAR BARUAH AND 43 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM MR S CHAKRABORTY SC, RAILWAY
35	Cont.Cas(C)/293/2020	HEAD CONSTABLE/GD NO. 821200036, SRI LAKSHESWAR BARMAN <b>Versus</b> RAJESH RANJAN, IPS	MR. N K KALITA	MS. L DEVI MS. L DEVI
36	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
37	Cont.Cas(C)/394/2021 FIXED	ARUN KUMAR DAS <b>Versus</b> SUNIL SHARMA	MR F Z MAZUMDER	MR A DASGUPTA MR S CHAKRABORTY MR R DHAR SC, RAILWAY SC, PWD
38	Review.Pet./60/2022 FIXED, WITH WA/37/2021 (D/O), WA/20/2021 (D/O), WA/16/2021 (D/O), WA/74/2021 (D/O)	P LANUNTHARA <b>Versus</b> THE STATE OF MIZORAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, MIZORAM
39	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
40	Cont.Cas(C)/162/2022	KHUDEJA KHATUN <b>Versus</b> SRI MANISH THAKUR AND 5 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	
41	WA/247/2022 FIXED  <b>WITH</b> I.A.(Civil)/2707/2022 <b>in</b> WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS.  BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI  MR. P BORDOLOI	GA, ASSAM  GA, ASSAM

42	I.A.(Civil)/2524/2022 B/O, WITH CONT.CAS(C)/530/2019 (D/O) <b>in</b> Cont.App.(C)/8817/2022 <b>WITH</b> Cont.App.(C)/8817/2022 (Filing Number)	RUPAN GOPE <b>Versus</b> SAUNDARYYA PRASAD DUTTA	MR. I A TALUKDAR MR. B HUSSAIN	MR M Z AHMED
43	I.A.(Civil)/2715/2022 <b>in</b> WA/10444/2022 <b>WITH</b> WA/10444/2022 (Filing Number)	RUPAN GOPE <b>Versus</b> SAUNDRYYA PRASAD DUTTA E SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. I A TALUKDAR  MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
44	I.A.(Civil)/2716/2022 WITH WA SL. NO. 7263/2022 <b>in</b> WA/7263/2022	PONAKAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	I.A.(Civil)/2723/2022 WITH WA SL. NO./10106/2022 <b>in</b> WA/10106/2022	SANJIB BORAH @ SANJIB BORA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D BANERJEE	GA, ASSAM SC, PWD
<b>HEARING</b>				
46	C.Ex.App./13/2019 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S ASSAM TIMBER PRODUCTS PVT LTD	MR. B SARMAH	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN
47	WA/213/2022 CAVT. NO.06752/022, FIXED	B. K. CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

### ORDERS

1	I.A.(Civil)/2388/2016 in MACApp./281433/2016	BOGIRAM TAYE, <b>Versus</b> SMT. BOBITA MILI and 6 ORS,	MR.B PHUKAN MR.K BARUAH	MR.R DEVR-3R- 1,2and4 MRS.S BARAT(R-3)(R-1,2&4) MS.P RABIDAS(R-3)
	<b>WITH</b> MACApp./281433/2016 (Filing Number)	SRI BOGIRAM TAYE <b>Versus</b> SMT BOBITA MILI and 6 ORS	MR.B PHUKAN MR.K BARUAH	
2	I.A.(Civil)/2381/2018 in MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R C PAUL MR. U SAIKIA MS L DAS MR. R K NATH
	<b>WITH</b> MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2380/2018 in MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
3	I.A.(Civil)/3259/2018 in MACApp./818/2018	SRIMATI NGURANG YAYA AND 3 ORS <b>Versus</b> SRI GOVINDA PANGGING AND 2 ORS	MR. K K DUTTA DR. UTPALJEET BARUAH	MR. S K GOSWAMI (R3) MR. R SHARMA (R3)
	<b>WITH</b> MACApp./818/2018	SRIMATI NGURANG YAYA AND 3 ORS <b>Versus</b> SRI GOVINDA PANGGING AND 2 ORS	MR. K K DUTTA DR. UTPALJEET BARUAH	
4	I.A.(Civil)/587/2019 in MACApp./120/2019	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD BADAR ALI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K DUTTA
	<b>WITH</b> MACApp./120/2019 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD BADAR ALI AND 2 ORS		
5	I.A.(Civil)/384/2020 in MACApp./18873/2019	ROHINI DEKA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. D DAS MR. B J TALUKDAR	MR S DUTTA MS C BORAH

	<b>WITH</b> MACApp./18873/2019 (Filing Number)	ROHINI DEKA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR		
6	I.A.(Civil)/1772/2020 FIXED in MACApp./6992/2020	ASIR UDDIAN SK <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. I A TALUKDAR	
	<b>WITH</b> MACApp./6992/2020 (Filing Number)	ASIR UDDIAN SK <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. (D)		
7	I.A.(Civil)/1513/2021 in MACApp./6012/2021	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RAJUMAI MEDHI AND ANR.	MR. K K BHATTA MS. R DEVI	MR D K KALITA (r-1) MR. K K PARASAR (r-1)
	<b>WITH</b> MACApp./6012/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RAJUMAI MEDHI AND ANR.	MR. K K BHATTA	
8	I.A.(Civil)/1911/2021 in MACApp./9258/2020	ROKIA BIBI AND 4 ORS. <b>Versus</b> MD. SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. A DUTTA (r-3)
	<b>WITH</b> MACApp./9258/2020 (Filing Number)	ROKIA BIBI AND 4 ORS. <b>Versus</b> SUNAM ALI AND 2 ORS. A	MR. S K GOSWAMI	
9	I.A.(Civil)/2092/2021 in MACApp./9769/2021	SMTI. SUNAIMONI HAZONG <b>Versus</b> UNITED INDIA INSURANCE COM. LTD.	B R DAS	MR. K K BHATTA (R-1) MR J JOHN (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
	<b>WITH</b> MACApp./9769/2021 (Filing Number)	SMTI. SUNAIMONI HAZONG <b>Versus</b> UNITED INDIA INSURANCE COM. LTD.	B R DAS	
10	I.A.(Civil)/1252/2022 in MACApp./4772/2022	MONIRAM KOCH <b>Versus</b> DILIP NATH AND 2 ORS.	MR. S BANIK A N HUSSAIN MS F BEGUM	MR. R GOSWAMI (R3) MS. P BORTHAKUR (R3)
	<b>WITH</b> MACApp./4772/2022 (Filing Number)	MONIRAM KOCH <b>Versus</b> DILIP NATH AND 2 ORS. B	A N HUSSAIN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022

16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5908/2022	ABUL KASHIM TAPADAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM
<b>ORDERS</b>				
2	CRL.A(J)/35/2017 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	ALONGBAR MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. BIKASH PRASAD(AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/6/2021 WITH OFFICE NOTE, LCR 5 FILES	KUMRU BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
4	CrI.A./101/2022 WITH OFFICE NOTE, LCR 4 FILES	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/252/2022 <b>in</b> CrI.A./101/2022	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/478/2022 <b>in</b> CrI.A./101/2022	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE	PP, ASSAM
5	Review.Pet./106/2022 WA 126/2017(D/O)	SRI TILAK CHETRI <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
6	I.A.(CrI.)/202/2022 WITH OFFICE NOTE, LCR 3 FILES <b>in</b> CrI.A./81/2022	SAJIKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM

	<b>WITH</b> CrI.A./81/2022	SAJKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
7	I.A.(CrI.)/442/2022 WITH OFFICE NOTE in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	<b>WITH</b> CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
8	I.A.(CrI.)/520/2022 in CrI.A(J)/7325/2022	KAMAL GOWALA @ TINKU @ TINKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
	<b>WITH</b> CrI.A(J)/7325/2022 (Filing Number)	KAMAL GOWALA @ TINKU @ TINKU . <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR. R DEV	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/502/2022	SMT. BHARATI DEVI <b>Versus</b> M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	
2	Cont.Cas(C)/504/2022	MD SAHIDUL ISLAM <b>Versus</b> DR. BIJOYA CHOUDHURY -	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	
3	Cont.Cas(C)/507/2022	LOHORI DAS <b>Versus</b> MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	
4	WP(C)/5048/2022 FIXED	JAYANTA SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BARKATAKI MR P BHARDWAJ MR B CHOUDHURY MR. M SARMA MS. ANASUYA C	SC, SEC. EDU. SC, U G C SC, PCB SC, FINANCE
5	WP(C)/5258/2022 FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU.
6	WP(C)/5739/2022 FIXED	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
7	WP(C)/5752/2022 FIXED	RATIKANTA LAHKAR MAHAVIDYALAYA SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
8	WP(C)/5756/2022 FIXED	HOWLY SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.

9	WP(C)/5758/2022 FIXED	AL-AMEEN KDM SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
10	WP(C)/5759/2022 FIXED	MILAN JYOTI SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
11	WP(C)/5760/2022 FIXED	KHONGRA ANCHALIK SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
12	WP(C)/5782/2022 FIXED	NAVASAKTI SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, EDU
13	WP(C)/5872/2022	PAZARBHANGA ANCHALIK SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
14	WP(C)/5876/2022	SADHANA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5888/2022	FAKARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M AHMED MR A. ALI N. CHOUDHURY	SC, SEC. EDU.
16	WP(C)/5893/2022	PANKAJ CHANDRA PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, ELEM. EDU
17	WP(C)/5896/2022	ABDUL MAZID AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N K KALITA MR. U BARMAN	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5903/2022	DIPALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5914/2022	SHANTANU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU.
20	WP(C)/5926/2022	KHAGEN PEGU AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.
21	WP(C)/5930/2022	JOGESWAR SAIKIA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.
22	WP(C)/5932/2022	MD. MOYNUL KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN R BEGUM H G DAISY	SC, ELEM. EDU
23	WP(C)/5934/2022	INDESWAR PEGU AND 52 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.
<b><u>ORDER (STAY VACATING)</u></b>				
24	I.A.(Civil)/1232/2021 FIXED in WP(C)/1330/2021 <b>WITH</b> WP(C)/1330/2021	KHADIZA BEGUM MAZUMDER AND ANR. <b>Versus</b> RAFI AHMED MAZUMDER AND 6 ORS.  RAFI AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR  MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR E AHMED  SC, ELEM. EDU GA, ASSAM

**ADMISSION**

25	WP(C)/666/2019 CAVT. NO.0014/2019 B/O, CAVT./14/2019	ALTAH HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
	<b>WITH</b>			
26	WP(C)/4492/2015	SHAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SOLAMAN	MRH I CHOUDHURY(R-8) GA, ASSAM(R3) MR.J I BORBHUIYA(R-8) MR.A R TALUKDAR(R-6, 7 & 8) MR.L MOHAN(R-8) MS.F BEGUM(R-8) SC, ELEMENTARY EDUCATION(R1-2, 4,5) MR.K H CHOUDHURYR-8
27	WP(C)/4435/2019 B/O	SABITA BARUAH <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. S N ADHYAPAK MS. B DAS MS A BEGUM	SC, ELEM. EDU GA, ASSAM MD. M. H. CHOUDHURY MR. V. ACHUMI MR. MONZUR K CHOUDHURY MR P. R. SARMA
28	WP(C)/6803/2019 B/O	MITALI BHATTACHARJEE <b>Versus</b> THE ASSAM UNIVERSITY AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ASSAM UNIVERSITY
29	WP(C)/7077/2019 B/O	ASSAM UNIVERSITY SC AND ST EMPLOYEES WELFARE ASSOCIATION (AUSEWA) AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. M DUTTA (r-4) MR. A CHAMUAH MS S DEV (r-4) MR J MAHANTA (r-4) ASSTT.S.G.I.
30	WP(C)/2495/2020 B/O	MONORAMA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM, SC, NCTE.
31	WP(C)/2592/2020 B/O	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU MR. N DHAR (R8) MR. A K DUTTA MR. B PURKAYASTHA MS. S DASGUPTA (R8) MR. S SUTRADHAR
32	WP(C)/346/2021 B/O	ASIT KUMAR BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR H DAS (R-7) MR. S U AHMED MS R DEKA R BORUAH (R-7) SC, BTC
33	WP(C)/578/2021 B/O	PRAN KRISHNA BARMAN <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
34	WP(C)/1701/2021 B/O	KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D S DEKA	SC, SEC. EDU. MRS. K DEVI (R-5) MS S A KHALIFA (R-5)
35	WP(C)/1728/2021 FIXED	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
36	WP(C)/3856/2021 FIXED	BONTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA MR. A DEKA

37	WP(C)/6478/2021 B/O	BANIARAPARA KUMULIAPARA MILON LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
38	WP(C)/7188/2021 FIXED	DAMODAR CHOUDHURY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	WP(C)/68/2022 FIXED	RAJIA BEGOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A H ALAMGIR MR. H S BORAH	SC, ELEM. EDU GA, ASSAM
40	WP(C)/140/2022 FIXED	RIMJHIM BARTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.
41	WP(C)/1353/2022 FIXED	KISHOR KUMAR NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU.
<b>WITH</b>				
42	WP(C)/5831/2021	HARICHANDRA BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU.
<b>WITH</b>				
43	WP(C)/1546/2022	DIPANJALI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
<b>WITH</b>				
44	WP(C)/1603/2022	JAYANTA DAS AND 4 ORS. <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
<b>WITH</b>				
45	WP(C)/1607/2022	PRONAB DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D C NATH	SC, SEC. EDU.
<b>WITH</b>				
46	WP(C)/1618/2022	GOLAP CH. RAJBONGSHI AND 5 ORS. <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
<b>WITH</b>				
47	WP(C)/2083/2022	HITESH CH. DEKA AND 4 ORS. <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR D C NATH MR M MONDAL	SC, SEC. EDU. SC, SEBA
48	WP(C)/1366/2022 FIXED	PUTUL BARUAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
49	WP(C)/2329/2022 B/O	PHANI RAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, RMSA SC, RMSA GA, ASSAM SC, SSA SC, FINANCE
50	WP(C)/4475/2022 B/O	KABITA BORA @ KABITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J BARMAN	SC, ELEM. EDU SC, SSA
51	WP(C)/4735/2022 FIXED	PRAHLAD CH NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
52	WP(C)/4759/2022 FIXED	ABDUL BARIQUE AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
53	WP(C)/4812/2022 FIXED	PALASHGURI GYANODAY LP SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DEKA MR D K ROY	SC, ELEM. EDU SC, BTC SC, SSA

**ORDERS**

54	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
55	WP(C)/1697/2015 B/O	MRS. REETA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
	<b>WITH</b>			
56	WP(C)/6213/2015	MRS. REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.J P SHARMA MR H HOQUE	MR.D P CHALIHA(R-3) MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION MS.R CHAKRABORTTY
57	WP(C)/6472/2016 FIXED	MADHUSMITA PODDAR <b>Versus</b> THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U
58	WP(C)/4078/2018 B/O	AZMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR F ABDULLAH MS. P BORGHAIN	SC, SEC. EDU.
59	Cont.Cas(C)/171/2021 FIXED	RANJIT DAS <b>Versus</b> PRITAM SAIKIA, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR S M T CHISTIE (R-2) MS. N PHUKAN MS N M SARMA
	<b>WITH</b>			
60	Cont.Cas(C)/578/2020	MD. EKRAMUL HUSSAIN AND 4 ORS <b>Versus</b> PHANINDRA JIDUNG AND ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
	<b>WITH</b>			
61	Cont.Cas(C)/403/2022	HEM CHANDRA KALITA AND 6 ORS <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. U SARMA (r-1)
	<b>WITH</b>			
62	Cont.Cas(C)/418/2022	SUDHIR CHANDRA MANDAL AND 43 ORS <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY, IAS AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
63	WP(C)/264/2021 FIXED	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
	<b>WITH</b>			
	I.A.(Civil)/1676/2021 in WP(C)/264/2021	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
64	Cont.Cas(C)/390/2021 B/O	RUPA RANI BHUYAN <b>Versus</b> DHARMA KANTA MILI	MR S BORTHAKUR MR. D GOGOI	MR. D SAIKIA MR. K GOGOI
65	WP(C)/6728/2021 FIXED	GHANA CHIRANG AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
66	WP(C)/7026/2021 FIXED	KHAIRUZZAMAN SHAHNIAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
67	WP(C)/7028/2021 FIXED	AKRAUL MOSTAFA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
68	WP(C)/7054/2021 B/O	SAMEL TIRKEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	G UDDIN MS ANNA K P MD H R AHMED M GOGOI MS. P ADHIKARI	GA, ASSAM SC, EDU SC, FINANCE
69	WP(C)/175/2022 B/O	ALTAF HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5865/2022	KOHINOOR NESSA @ KOHINUR BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/5866/2022	DIJENDRA DEY @ DIJEN DEY @ DYJEN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5869/2022	SUKUMAR BHATTACHARJYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	ASSTT.S.G.I.
4	WP(C)/5871/2022	MOSHAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED MS S DAS P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5881/2022	MD. HAZARAT ALI @ HAJRAT ALI @ HAJARAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A AKBAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5884/2022	SANTA BHANU NESSA @ SANTA BHANU @ SAMATO BHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD. R ALI MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/5915/2022	MD. JOYNAL ABEDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/5925/2022	MOHAN LAL DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5927/2022	MUSTT. LIJAN KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
10	WP(C)/2541/2018 WITH LCR	MD MOFIZUDDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/2555/2018 WITH LCR	AJBAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. A ULLAH MR R KARIM	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
12	WP(C)/2804/2018 WITH LCR	MAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/2813/2018 WITH LCR	SONALI ALI @ SONALI SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A K AHMED MD A ALI	MR. D BARUAH MR J PAYENG MR J PAYENG MR J PAYENG MS A REHMAN ASSTT.S.G.I.
14	WP(C)/2814/2018 WITH LCR	MD. AKKASH ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2824/2018 WITH LCR	RAHIM UDDIN DEWAN @ ABDUR RAHIM DEWAN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. J LASKAR MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/2860/2018 WITH LCR	SABED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/2877/2018 WITH LCR	MAJIBAR ALI @ MAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER DR. C R BORUAH	GA, ASSAM SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.
18	WP(C)/2882/2018 WITH LCR	SHAYAR UDDIN SK. @ SHAYAR TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/3108/2018 WITH LCR	ABUL KASEM AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

20	WP(C)/3149/2018 WITH LCR	MAINUL HAQUE @ MOIN UDDIN <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR J C DAS MR. S TAI MR D HAZARIKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/3162/2018 WITH LCR	KHALILUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/3663/2018 WITH LCR	MORJINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/3672/2018 WITH LCR	SONA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/3685/2018 WITH LCR	SHAMSUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
25	WP(C)/3686/2018 WITH LCR	HAZERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**ORDERS**

26	Review.Pet./93/2019 WITH WP(C)/4151/2016 (D/O)	MISS KULSUM BEGUM @ KULSUM BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K DAS MR. B PHUKAN MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	Review.Pet./119/2020 WITH REVIEW PET./119/2018 (D/O), WP(C)/2858/2017 (D/O)	ON THE DEATH OF REVIEW PETITIONER LATE RAM KUMAR ROY ,HIS SONS AND DAUGHTER AS LEGAL HEIRS. . <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P ROY MR. I ALAM MR. T SK	GA, ASSAM MS. A VERMA MR. R DEV MR. K K PARASAR ASSTT.S.G.I. SC, F.T
28	Review.Pet./118/2021 FIXED, WITH WP(C)/4369/2017 (D/O)	ALO NANDI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T
29	Review.Pet./57/2022 WITH WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	Review.Pet./114/2022 FIXED, WITH WA/265/2010 (D/O), WP(C)/6075/2018 (D/O), WP(C)/6052/2018 (D/O), WP(C)/4875/2018 (D/O), WP(C)/2854/2016 (D/O), WP(C)/27/2021 (D/O), WA/139/2013 (D/O), LCR <b>WITH</b>	JOYFUL NESSA @ JOYFUL KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	Review.Pet./65/2020	AHILA KHATUN @ RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

32	<b>WITH</b> Review.Pet./19/2021	SAHA ALI AKAND @ SHAHA ALI AKAND <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	<b>WITH</b> Review.Pet./112/2021	ASIA KHATUN AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	<b>WITH</b> Review.Pet./62/2022	PRATUL KUMAR GHOSH AND ANR. <b>Versus</b> ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY
35	<b>WITH</b> Review.Pet./92/2022	JOYNAL ABEDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
36	<b>WITH</b> Review.Pet./99/2022	MOMENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**HEARING**

37	Review.Pet./32/2022 FIXED, WITH LCR, WP(C)/3115/2016 (D/O)	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
----	--	--	--	---

**STAY MATTERS**

38	WP(C)/3992/2022 WITH LCR	ALEYA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
----	-----------------------------	---	----------------------------	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/503/2022	GAJEN KALITA <b>Versus</b> DHIRAJ SAIKIA AND ANR.	MRS A BUJARBARUAH MS N DAS	
2 WP(C)/1919/2022	DR HANIF MD. AFSAR ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH AND F W
3 WP(C)/4891/2022 FIXED	RIJUMONI KATAKI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM
4 WP(C)/5249/2022	CHAYNA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
5 WP(C)/5321/2022	HILLAL AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM
6 WP(C)/5419/2022 FIXED	SACHIN SAHU <b>Versus</b> THE BOARD OF TRUSTEES AND ANR.	MS S S ZIA	SC, PF
7 WP(C)/5462/2022	EX NO. G/2401450 RIFLEMAN(GD) L PEARLSON <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MR. S K MEDHI ASSTT.S.G.I.
8 WP(C)/5485/2022	BANDANA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA MS S A KHALIFA	GA, ASSAM SC, REVENUE
9 WP(C)/5589/2022 B/O	MD. MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM

10	WP(C)/5870/2022	HASIMA BEGUM @ HASIMA BIBI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
11	WP(C)/5873/2022	SAHINUR BIBI @ SAHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
12	WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
13	WP(C)/5882/2022 B/O	MS BHABITA DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. M BURAGOHAIN	SC, APSC SC, IRRIGATION SC, EDU
14	WP(C)/5902/2022	RANJAN BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST SC, PCB
15	WP(C)/5904/2022	ROJINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MS. C BARMAN	GA, ASSAM
16	WP(C)/5910/2022	RAMANI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	GA, ASSAM
17	WP(C)/5918/2022	UMESH CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K DAS MR. K SINGHA MS. P BHUYAN	GA, ASSAM SC, GDD SC, GMC SC, FINANCE DEPTT.
18	WP(C)/5922/2022	SMT. PUSHPA KUMARI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	ASSTT.S.G.I.
19	WP(C)/5923/2022	MADHAB BORPUJARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/5929/2022	KAKUMONI BARMAN <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR. D J DAS MR. A R TAHBILDAR	SC, PNB SC, G U
<b>ADMISSION</b>				
21	WP(C)/58/2011 FIXED	MANUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.B RAHMAN	SC, SOCIAL WELFARE SC, EDU MS.P CHAKRABORTY
22	WP(C)/6926/2014 WP(C) 1623/14 WP(C) 948/15( BOTH D/O)	MRS. ROHILA RONGPIPI and 324 ORS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN	MR.S C KEYAL GA, ASSAM MR.R DAS MR.N UPADHAYA MS.A VERMA SC, HEALTH SC, FINANCE SC, K A A C ASSTT.S.G.I.
23	WP(C)/2121/2018	DILIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE
24	WP(C)/2217/2018	SARBESWAR LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R SHOME MR. S CHAUHAN MR. A J GHOSH	SC, HEALTH SC, NCHAC

25	WP(C)/2851/2018	NARAYAN KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR. R BORPUJARI (SC, FINANCE DEPT.)
26	WP(C)/5401/2018 B/O	PRATAP CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS C MEDHI MR. S NATH MR R DHAR MR. S N DEV NATH	GA, ASSAM MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY
27	WP(C)/8987/2019 FIXED	NIDANUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
28	WP(C)/2697/2020 B/O	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	MR. P N GOSWAMI SC, FOREST
29	WP(C)/3288/2020	AJIT KUMAR LAHARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	GA, ASSAM MR R DHAR (R- 1,4,5) MR. R BORPUJARI, SC, FINANCE DEPTT. MR D NATH, ADDITIONAL SENIOR GA
30	WP(C)/1765/2021 B/O	PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A SARMA MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2)
31	WP(C)/3398/2021	MANASH PRATIM RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. R MAZUMDAR (R-6,7) SC, DIB. UNIVERSITY
32	WP(C)/3841/2021 FIXED	NABAJYOTI PATOWARY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
33	WP(C)/6328/2021 B/O	AMIYA KUMAR PACHONI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K D CHOUDHURY MS. L DEVI MRS. M BORAH	SC, FOREST
34	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
35	WP(C)/252/2022 FIXED	LIAKAT ALI <b>Versus</b> ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL
36	WP(C)/3848/2022 FIXED	RABINDRA BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
37	WP(C)/3861/2022 FIXED	AJAY KR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
38	WP(C)/3901/2022 FIXED	UMESH CHOUDHURI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
39	WP(C)/3968/2022 FIXED	LIKHESWAR HANDIQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
40	WP(C)/4151/2022 FIXED	JIBON TAYE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM
<b>ORDERS</b>				
41	WP(C)/1818/2017	KHANIN KAKATI and 5 ORS. <b>Versus</b> THE UNION OF INDIA and 11 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	C.G.C. MR. D C BORAH(R- 1-10) ASSTT.S.G.I.

42	Cont.Cas(C)/95/2019 FIXED	ON DEATH OF HAREN DAS HIS LEGAL HEIR <b>Versus</b> RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
<b>WITH</b>				
43	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
44	Cont.Cas(C)/548/2019	RAJU SARKAR AND 23 ORS. <b>Versus</b> MUKESH CHANDRA SAHU, I.A.S.	MR. K SINGHA MR. D GOGOI	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
45	Cont.Cas(C)/69/2020	BHOGRAM GOHAIN <b>Versus</b> J.B. AKKA, IAS AND 4 ORS.	MR. M ISLAM	MR. D SAIKIA MR. A ROY, SC PNRD MR. B GOGOI MR. B DEORI MR A CHALIHA
46	Cont.Cas(C)/228/2020	KAPHOT DAM <b>Versus</b> KUMAR SANJAY KRISHNA AND 6 ORS.	MR. N K MURRY	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA MR A CHALIHA
47	Cont.Cas(C)/498/2021	NO. 941240423 HC/GD SUKRAM BASUMATARY <b>Versus</b> KULDIEP SINGH AND 3 ORS	MR. R P HAZARIKA MR P P MEDHI MR M J DEURI MR. S A CHOUDHURY	MR. R K D CHOUDHURY (r- 2,3,4)
48	Cont.Cas(C)/274/2022	MRINMOY KUMAR DAWKA <b>Versus</b> DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	
49	I.A.(Civil)/2576/2022 in WP(C)/4757/2022	PRANAB KR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI	SC, PWD
<b>WITH</b>				
	WP(C)/4757/2022 CAVT. NO. 08232/022,	PRANAB KR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	GA, ASSAM MR D K DAS (R-7,9) MR. M KALITA MR H BETALA (R-7,9) MR. T DOLEY SC, PWD FOR CAVEATOR SC, PERSONNEL DEPT.
50	I.A.(Civil)/2664/2022 FIXED in Cont.Cas(C)/603/2020 <b>WITH</b> Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS  KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK  MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR. R SARMAH  MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
<b>WITH</b>				
	I.A.(Civil)/2594/2022 in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH



51 **WITH** WP(C)/6255/2019 PUTUL BARUAH AND 8 ORS. MS B DEVI SC, APDCL  
**Versus** MR. R SARMA  
THE ASSAM POWER DISTRIBUTION MS. S D SAIKIA  
COMPANY LTD. (APDCL) AND 3 ORS. MRS. G M D BAISHYA

**HEARING**

52 WP(C)/6314/2018 RANJAN SINGHA AND 4 ORS. MR. K N CHOUDHURY (P1) GA, ASSAM  
B/O MR. J KALITA SC, APSC  
**Versus** MR D K DAS  
THE STATE OF ASSAM AND 5 ORS. MR. R K AGARWALA  
MR. M MAHANTA (P1)  
MR H BETALA  
MR. D PEGU  
MR. T DOLEY

53 **WITH** WP(C)/6397/2018 RUBAL CHANDRA ROY MR. J KALITA GA, ASSAM  
**Versus** MR. D PEGU SC, APSC  
THE STATE OF ASSAM AND 5 ORS.

54 **WITH** WP(C)/6650/2018 MANIKA BURAGOHAIN MR. J KALITA GA, ASSAM  
**Versus** MR. R MAZUMDAR SC, APSC  
THE STATE OF ASSAM AND 5 ORS. MRS P RAI  
MR H BEZBARUA  
MR. U SARMA  
MS. P K DEVI  
MR. D PEGU

**STAY MATTERS**

55 WP(C)/402/2022 ABHIJIT DAS MR J PAYENG SC, APSC  
**Versus** MR D TAYE SC, PWD  
THE STATE OF ASSAM AND 12 ORS MR. B HALDAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2091/2021	HIMANGSHU PAUL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA	GA, ASSAM
2	Cont.Cas(C)/505/2022	DOLI KALITA @ DOLI DEKA <b>Versus</b> GYANENDRA DEV TRIPATHI	MR A CHOUDHURY MR. R Deka S I AKAND	
3	Cont.Cas(C)/506/2022	RUPAM DAS <b>Versus</b> RAKESH AGARWAL	MR. J LASKAR MR R DAS	
4	Cont.Cas(C)/508/2022	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	
5	Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	
6	Cont.Cas(C)/510/2022	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	
7	WP(C)/5064/2022 FIXED	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H I CHOUDHURY MR. N J KHATANIAR MS. P ADHIKARI	SC, P W D
8	WP(C)/5091/2022 B/O	MUNJIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
9	WP(C)/5211/2022 FIXED	DHANESWAR PATOWARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N J DUTTA MR. D BHUYAN	GA, ASSAM SC, REVENUE
10	WP(C)/5283/2022 FIXED	ANOWAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
11	WP(C)/5297/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD

12	<b>WITH</b> WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
13	<b>WITH</b> WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
14	<b>WITH</b> WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
15	WP(C)/5351/2022 CAVT. NO.08452/022, FIXED	MADHAB CH KALITA <b>Versus</b> THE ASSAM FINANCIAL CORPORATION AND 2 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. S BORA MS J RAJKUMARI FOR CAVEATOR
16	WP(C)/5449/2022 FIXED	SUNIL KUMAR RAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K SARMA MR. S B PRASAD B KRISHNA	SC, GMC
17	WP(C)/5453/2022	M/S PAKOWAL TEA COMPANY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FOREST SC, PCB
18	WP(C)/5526/2022 FIXED	SURJYAMUKHI MIN PALAN SAMITEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM
19	WP(C)/5564/2022 FIXED	BAREN CH RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	H A AHMED MR. R ALI MR A S SK	SC, FOREST
20	WP(C)/5687/2022 FIXED	M/S MB OMM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM
21	WP(C)/5802/2022 FIXED	THE GOMIRI KAIBARTA COOP. FISHERY SOCIETY LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY MS. A LALA	GA, ASSAM SC, MISSING AUTONOMOUS COUNCIL
22	WP(C)/5863/2022	BIDYUT BORO <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
23	WP(C)/5864/2022	NIBHA PATHAK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN H G DAISY	SC, P AND R.D. GA, ASSAM
24	WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
25	WP(C)/5868/2022	DUWARIKA SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S DAS	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/5874/2022	KANAK LATA DAS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. B C DAS MR J H SAIKIA	SC, P AND R.D. GA, ASSAM
27	WP(C)/5877/2022	BENDANGTOSHI MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MRS. P KASHYAP	ASSTT.S.G.I.
28	WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE

29	WP(C)/5880/2022	MANU MAYA BHATTARAI AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
30	WP(C)/5883/2022	KEVITHO MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
31	WP(C)/5885/2022	IMCHEN ENTERPRISES <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
32	WP(C)/5886/2022	SABBIR AHMED <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN MRS. S ISLAM	GA, ASSAM
33	WP(C)/5889/2022	M/S JKB INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, ASIDC
34	WP(C)/5891/2022	JOHIRUL ISLAM @ MD JAYRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM
35	WP(C)/5892/2022	MOA ENTERPRISES <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
36	WP(C)/5895/2022 B/O	M/S COXTON PRINTERS INDIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, INDUSTRIES AND COMMERCE
37	WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
38	WP(C)/5899/2022	JINGRU MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
39	WP(C)/5900/2022	SIMSANG MININIG PVT. LTD. <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
40	WP(C)/5901/2022	RAKHEB DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
41	WP(C)/5905/2022	MD. SALAM SK AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. T SOM	GA, ASSAM
42	WP(C)/5906/2022	HAFIZ MOHAMMAD ZAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
43	WP(C)/5909/2022	ALA UDDIN MIAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
44	WP(C)/5911/2022 B/O	PRAVIR KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P K TIWARI MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	WP(C)/5913/2022	MOFOZZAL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/5916/2022	DEBA KANTA CHUTIA AND 44 ORS. <b>Versus</b> OIL INDIA LTD. AND 3 ORS.	MR. M SARMA MR. M B U AHMED	SC, OIL
47	WP(C)/5917/2022	MD. LALU MIA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. B GOGOI	SC, CO OP GA, ASSAM

48	WP(C)/5919/2022 CAVT. NO.09942/022,	UTPAL KHARGHARIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA	GA, ASSAM MR. B K DAS FOR CAVEATOR SC, J M B
49	WP(C)/5920/2022 CAVT. NO.09942/022,	MANASH PROTIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S N SARMA MR. K KALITA	GA, ASSAM MR. B K DAS MR H P GUWALA FOR CAVEATOR SC, J M B
50	WP(C)/5921/2022	JAYANTA BOROOAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R BARUAH MR. A IKBAL MRS. M NATH	GA, ASSAM SC, APDCL SC, WATER RESOURCE SC, IRRIGATION SC, REVENUE
51	WP(C)/5924/2022	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
52	WP(C)/5928/2022	TAPASH KUMAR DEV SARMAH AND 5 ORS <b>Versus</b> THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
53	WP(C)/5931/2022	SRI PARESH CHANDRA HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN MR P KALITA	SC, CO OP GA, ASSAM
54	WP(C)/5933/2022	BIJOY TAYE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BHUYAN	GA, ASSAM
<b><u>ADMISSION</u></b>				
55	WP(C)/2227/2021 WP(C) 2950/2020 (D/O), B/O	M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR H R A CHOUDHURY (R-4) GA, ASSAM MR. H ALI (R-4)
56	WP(C)/7190/2021 B/O	TUTU DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI	SC, P AND R.D. GA, ASSAM
57	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
<b>WITH</b>				
58	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
59	WP(C)/4908/2022 FIXED	PARTHA SARATHI CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR B PUSHILAL	MR. M.K DEBNATH, SC, P AND R D (R-2) MR D GOGOI, SC, EXCISE DEPTT. (R-3) MS. S SARMA, GA, ASSAM (R-1 & 4)
<b><u>ORDERS</u></b>				
60	WP(C)/3872/2022 B/O	UTTAM DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
<b><u>STAY MATTERS</u></b>				
61	WP(C)/4536/2022 FIXED	MUBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
62	WP(C)/4839/2022 FIXED	RAJESH PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
1	WP(C)/4407/2018 FIXED	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MR S SHARMA MS. S D SAIKIA (R5-R14) MS. M BARMAN, G A , ASSAM SC, REVENUE
<b><u>ORDER (STAY VACATING)</u></b>				
2	I.A.(Civil)/1956/2022 in WP(C)/6342/2021  <b>WITH</b> WP(C)/6342/2021	THE STATE OF ASSAM AND ANR <b>Versus</b> INNOVATIVE AUTOCORP PRIVATE LIMITED.  INNOVATIVE AUTOCORP PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	GA, ASSAM  MR. N D SARMA MR. P K SHARMA	MR. N D SARMA MR. R K SARMA  GA, ASSAM
3	I.A.(Civil)/2350/2022 B/O in WP(C)/4788/2022 <b>WITH</b> WP(C)/4788/2022	AJBAHAR ALI <b>Versus</b> RABENDRA NAMO DAS AND 5 ORS.  RABENDRA NAMO DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN  MR H DAS MR. B C DEKA	SC, P AND R.D. MR H DAS  SC, P AND R.D. MR. M K HUSSAIN (R-6) MRS. S Y AHMED (R-6) MR K U AHMED (R-6) MR. A AHMED (R-6) M ALOM (R-6)
4	WP(C)/5187/2022	RABENDRA NAMO DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (r-6) MRS. S Y AHMED (r-6) MR K U AHMED (r-6) MR. A AHMED (r-6) M ALOM (r-6)

**ORDER (IMPLEADMENT OF PARTY)**

5	I.A.(Civil)/1942/2022 in WP(C)/3882/2022	ABDUL AZIZ <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR J MOLLAH MRS. A BHANU MR. S SHARMA MS. S P DAS	GA, ASSAM GA, ASSAM
	<b>WITH</b> WP(C)/3882/2022	MD. AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R BORUAH	SC, CO OP GA, ASSAM
6	I.A.(Civil)/2475/2022 in Cont.Cas(C)/234/2020	WAHIDUR RAHMAN <b>Versus</b> DIGANTA BORA AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	
	<b>WITH</b> Cont.Cas(C)/234/2020	WAHIDUR RAHMAN <b>Versus</b> KUMAR SANJAY KRISHNA AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MS. K PHUKAN (R-2,3)
		<b>ADMISSION</b>		
7	WP(C)/6758/2016 PART-HEARD, FIXED	ASSAM P.W.D CONTRACTORS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM MR.S SAMARIA(SC, MINE&MINERALS) SC, PWD SC, FOREST
8	WP(C)/6071/2015 FIXED	MONI KANTA TAYUNG <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.R B BORA MR.U J SAIKIA MS.J DAS	MS B DEVI GA, ASSAM MR G P GOWALA MR. B DEORI MR B K DAS, ADDL. SC. RLY. MR H P NEOG SC, RAILWAY
	<b>WITH</b> WP(C)/631/2021	NORTHEAST FRONTIER RAILWAYS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR. H P NEOG	MS. R CHOUDHURY (R-4) MR J P DAS (R-4) MR. U J SAIKIA (R-4) MR. B DEORI SR. GA, ASSAM SC, REVENUE
10	WP(C)/7384/2017	M/S. P. K. TRADERS and ANR. <b>Versus</b> INDIAN OIL CORPN. LTD. and 13 ORS.	MR.S K SINGH MR B PUSHILAL MR.J ROY MR.S BORTHAKUR MS.S KAKATI	MR N DUTTA (R- 8 TO 12) MR. S C BISWAS (R- 8 TO 12) MS. J HAZARIKA (R- 8 TO 12) MS. U NANDA (R- 8 TO 12) MR.M K CHOUDHURY SC, IOC
11	WP(C)/1173/2019 B/O	MACHKHOWA VEGETABLE RETAILERS DEVELOPMENT ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. M BISWAS MRS. K H CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MR S PAUL	GA, ASSAM MR R BORPUJARI, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT. SC, GMC SC, GDD
12	WP(C)/4604/2019	DILIP CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST



13	WP(C)/4389/2020	GAUTAM LAHKAR AND 2 ORS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
14	WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	<b>WITH</b> I.A.(Civil)/880/2021 <b>in</b> WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	<b>WITH</b> I.A.(Civil)/763/2022 <b>in</b> WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	<b>WITH</b> I.A.(Civil)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
15	WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
	<b>WITH</b> WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
	<b>WITH</b> WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
17	WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
18	WP(C)/870/2021	HUKUM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, REVENUE
19	WP(C)/875/2021	PARESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. C K NATH MR R DHAR	GA, ASSAM MR. S Ali MR K DAS
20	WP(C)/2123/2021 FIXED	PRASANTA BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I C DEKA MS. D BARMAN MR. D J SAIKIA	GA, ASSAM
21	WP(C)/2238/2021	RAJIB RAM PHOOKAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S K SINGHA	GA, ASSAM MR. N BARUAH (R-4) SC, REVENUE
	<b>WITH</b> WP(C)/4911/2019	ILU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S K SINGHA	MR S N SARMA SENIOR ADVOCATE GA, ASSAM MR. N BARUAH (r-4) MR. K KALITA MR. C BASUMATARY SC, REVENUE SC, OIL
22	WP(C)/4911/2019	ILU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S K SINGHA	MR S N SARMA SENIOR ADVOCATE GA, ASSAM MR. N BARUAH (r-4) MR. K KALITA MR. C BASUMATARY SC, REVENUE SC, OIL
23	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC

24	WP(C)/4888/2021	PRAHLAD DOLOI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
25	WP(C)/5930/2021 B/O	DILIP BORAH <b>Versus</b> THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH MS K TSUKRU	MR. K BHATTACHARJEE (SC, H U D C O)
26	WP(C)/445/2022	M/S M M CARBON PRODUCTS PVT LTD AND ANR <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
27	WP(C)/1525/2022 B/O	RUPJYOTI DEKA <b>Versus</b> COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
28	WP(C)/1528/2022 B/O	ARUP BARMAN <b>Versus</b> COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
29	WP(C)/1995/2022	NURUN NEHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
30	WP(C)/2827/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	<b>WITH</b>			
31	WP(C)/2830/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	<b>WITH</b>			
32	WP(C)/2851/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
	<b>WITH</b>			
33	WP(C)/2855/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
34	WP(C)/3246/2022	PARAG SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR K UDDIN MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
35	WP(C)/3409/2022	MD. MUSLIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM SC, IRRIGATION
36	WP(C)/3853/2022	TAPAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN	GA, ASSAM SC, APDCL
37	WP(C)/4016/2022	SYEDA NAFISA KAISAR <b>Versus</b> THE ASSAM BOARD OF WAQFS	MR H DAS MR S N NATH	MR. R BARUAH MR. A IKBAL MRS. M NATH
		<b>ORDERS</b>		
38	Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
	<b>WITH</b>			
39	WP(C)/2639/2014	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)

40	<b>WITH</b> WP(C)/2704/2017	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM
41	I.A.(Civil)/4241/2018 <b>in</b> WP(C)/3149/2015  <b>WITH</b> WP(C)/3149/2015	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR  MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)  GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
42	Review.Pet./180/2019 WP(C) 1230/16(D/O)	UNION OF INDIA AND 4 ORS. <b>Versus</b> PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	
43	Cont.Cas(C)/544/2019	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY <b>Versus</b> NAREN CHANDRA BASUMATARY	MR. D P BORAH MR B PAUL	MRS. B GOGOI MR. A SARMAH MR. P SAIKIA
44	WP(C)/3005/2019	RELIANCE JIO INFRATEL PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. P PATHAK (R15,R16) MR. M BHAGABATI (R7- R13) MS G BORA (R7-R13) MS. B TALUKDAR (R7-R13) GA, ASSAM MR. P TALUKDAR (R15,R16) MR S CHAKRABORTY (R- 7,8,9,10,12) SC, APDCL MS. M HAZARIKA (R7-R13) MS NILAM DEVI (R15,R16) SC, GMC SC, G M D A
45	I.A.(Civil)/3830/2019 <b>in</b> WP(C)/593/2011  <b>WITH</b> I.A.(Civil)/3832/2019	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS <b>Versus</b> ASSAM INFORMATION COMMISSION AND 4 ORS  ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS <b>Versus</b> ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI  MR. P N GOSWAMI	GA, ASSAM MR D DEKA  GA, ASSAM
46	Cont.Cas(C)/388/2020	PEMO KALITA@ PANU KALITA <b>Versus</b> M.S. MANI VANNAN, IAS AND ANR	MR. M R KHANDAKAR	MR. D SAIKIA (R1, R2) MR. J HANDIQUE (R1) MR. R BORPUJARI (R1) MR P NAYAK (R2) MS. N BORDOLOI (R2)
47	I.A.(Civil)/1105/2020 WP(C) 5683/13 WP(C) 4393/13(BOTH D/O) <b>in</b> WP(C)/5686/2013	SMTI PRITI BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. T BARUAH	MR. D DAS SR. ADV GA, ASSAM MR. R BORPUJARI, SC, REVENUE(R-1,2,4) MR S KHOUND MR. U B SARMA SC, REVENUE
48	I.A.(Civil)/2194/2020 <b>in</b> Cont.Cas(C)/275/2019  <b>WITH</b> Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. <b>Versus</b> GHANSHYAM DASS  AGARWAL STORE AND ANR. <b>Versus</b> DEBESWAR MALAKAR	MR D KHAN  MR H DAS MS KEWI MR D KHAN	MR. S BORA  MR. D SAIKIA MR. S BORA

49	I.A.(Civil)/2337/2021 in WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE BLOCK DEVELOPMENT OFFICER, BOROBAZAR T.D. BLOCK	MR. B J MUKHERJEE SC, BTC	
	<b>WITH</b> WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	SC, PNRD MR R DHAR (R-6) MR B C MUCHAHARY (R-6) SC, BTC
50	Cont.Cas(C)/134/2022	SOMER ALI <b>Versus</b> BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
51	Cont.Cas(C)/226/2022	SMTI. BHAGYABATI TUMUNG AND 12 ORS <b>Versus</b> GAURI SANKAR DAS, ACS AND ANR	MR I HAQUE	MR D KALITA (R-2) MR. D NATH (R-2)
52	Cont.Cas(C)/261/2022	MAJIDA BEWA <b>Versus</b> GYANENDRA DEV TRIPATHY AND ANR.	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI (R-2)
53	Cont.Cas(C)/264/2022	PANIRAM BARMAN <b>Versus</b> RAKESH KUMAR AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
54	I.A.(Civil)/1287/2022 WP(C)/2787/2015 (Disposed) in WP(C)/2787/2015	SHRI RAFIQUE UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 12 ORS,	MR. N H MAZARBHUIYAN	GA, ASSAM
55	I.A.(Civil)/1393/2022 in WP(C)/7053/2019	HASEN ALI AND 5 ORS. <b>Versus</b> SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	
	<b>WITH</b> I.A.(Civil)/1390/2022 WP(C)/7053/2019(D/O)	HASEN ALI AND 5 ORS. <b>Versus</b> SAHIDUL ISLAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	
56	I.A.(Civil)/1457/2022 WP(C)/5610/2014 (Disposed) in WP(C)/5610/2014	MD. SALIMUDDIN LASKAR and 8 ORS <b>Versus</b> THE POWER GRID CORPORATION OF INDIA AND 4 ORS B		
	<b>WITH</b> I.A.(Civil)/1458/2022	MD. SALIMUDDIN LASKAR and 8 ORS <b>Versus</b> THE POWER GRID CORPORATION OF INDIA AND 4 ORS	MR. J LASKAR	
57	I.A.(Civil)/1987/2022 in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	<b>WITH</b> WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
58	I.A.(Civil)/2556/2022 in WP(C)/7454/2019	ON THE DEATH OF SMT. DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
	<b>WITH</b> WP(C)/7454/2019	RAMENDRA BHUSAN SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR G CHOUDHURY MS. K PHUKAN
	<b>WITH</b> I.A.(Civil)/1910/2020 in WP(C)/7454/2019	DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
59	I.A.(Civil)/2630/2022 in WP(C)/8708/2018	THANU MACHAHARY AND 23 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, AEGCL

	<b>WITH</b> WP(C)/8708/2018	THANU MACHAHARY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
60	<b>WITH</b> WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
61	<b>WITH</b> WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
62	<b>WITH</b> WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
63	<b>WITH</b> WP(C)/8022/2018	JITEN BORO AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
<b><u>STAY MATTERS</u></b>				
64	WP(C)/1427/2020 CAVT. NO.0168/2020	M/S. R.S. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM MRS R DEKA SC, J M B FOR CAVEATOR
65	WP(C)/2191/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. M ISLAM (r-6) H M ALI (r-6) SC, REVENUE
66	<b>WITH</b> Cont.Cas(C)/199/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS <b>Versus</b> PALLAVI SARKAR, IAS AND 3 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	
67	I.A.(Civil)/2431/2022 <b>in</b> WP(C)/1960/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND ANR.	MR. N C DAS	MR D DAS MS. S SARMAH SC, FINANCE
	<b>WITH</b> WP(C)/1960/2022	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022

9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2264/2022	SAFIA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
2	Bail Appln./2265/2022	TAJIB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3	Bail Appln./2266/2022	JAHURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	Bail Appln./2268/2022	UTPAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
5	Bail Appln./2276/2022	ABDUL KHALIQUE @ ABDUL KHALIQUE CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
<b>MOTION</b>				
6	Crl.Pet./883/2022 FIXED	DEEPIYOTI DAS @ DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
7	Crl.Pet./885/2022 FIXED	BINANDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
8	Crl.Pet./886/2022 FIXED	CHANDRA KANTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
9	AB/2554/2022 FIXED	ASFAK KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM

10	AB/2631/2022	ABDUS SELIM @ SELIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
11	AB/2634/2022	RANU BIBI @ RANU BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
12	AB/2638/2022	SHAIFUL KHAN @ SAIFUL KHAN <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. S CHUTIA MR. B HUSSAIN MS U DAS	PP, ASSAM
13	AB/2639/2022	MD. ASHIP KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
14	AB/2641/2022	PRACHUJYA BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
15	AB/2643/2022	MD. MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	Crl.Pet./730/2019 WITH LCR 4 FILES, FIXED	NAREN GOGOI <b>Versus</b> PREM UPADHAYAY	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN
17	Crl.Pet./556/2020 WITH LCR 2 FILES, FIXED	SMTI. SUMITRA BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
18	Crl.A./220/2022	RAJEN RAI @ RAJEN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/519/2022 <b>in</b> Crl.A./220/2022	RAJEN RAI @ RAJEN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
19	Bail Appln./2032/2022 WITH CASE DIARY, FIXED	MD. RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
20	Bail Appln./2036/2022 FIXED	SAJAL DEY <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
21	Bail Appln./2037/2022 FIXED	SAMAL BORMON <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
22	Bail Appln./2039/2022 FIXED	SAHAJAHAN ALI @ BACHCHU <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
23	Bail Appln./2040/2022 FIXED	AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T SK MR R ISLAM	PP, ASSAM
24	Bail Appln./2052/2022 FIXED	MD. ANJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
25	Bail Appln./2053/2022 FIXED	JASMINE SULTANA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
26	Bail Appln./2144/2022 FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
27	Bail Appln./2152/2022 FIXED	ATUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM



28	Bail Appln./2161/2022 FIXED	KUSHA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA	
29	Bail Appln./2175/2022 FIXED	BABUL MEDOK <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA MR. D CHUTIA MR P H KONWAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
30	AB/3567/2021 FIXED	MD LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
31	AB/1478/2022 FIXED	SIRAJ UDDIN BARBHUIYA @ SIRU MIYA BARBHUIYA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
32	AB/1951/2022 FIXED	SANKAR RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM B. CHETRY	PP, ASSAM
33	AB/1987/2022 FIXED	NIBEDITA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
34	AB/1988/2022 FIXED	DR. SHOBHANA NAYAK RAO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
35	AB/2201/2022 FIXED	JOY ASHISH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
36	<b>WITH</b> AB/2347/2022	REBA TAYE <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
37	AB/2256/2022 FIXED	MD. MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
38	AB/2265/2022 FIXED	ABDUS SALAM SK @ SALAM SK AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
39	AB/2267/2022 FIXED	MAGADH CH. BORO @ MAGOTH BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
40	AB/2287/2022 FIXED	BITOPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
41	AB/2336/2022 FIXED	ARIJIT SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
42	AB/2356/2022 FIXED	MANURANJAN CHOUHAN @ MANJUT CHOUHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
43	AB/2362/2022 FIXED	RAM KRISHNA SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY MS. A LALA	PP, ASSAM
44	AB/2363/2022 FIXED	SANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
45	AB/2373/2022 FIXED	BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM

46	AB/2382/2022 FIXED	MD. SOLEMAN ALI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN H M S ELAHI MD K RAHMAN	MS. R CHOUDHURY MR N RAHMAN PP, ASSAM PP, ASSAM
47	AB/2386/2022 FIXED	ABDUL KALAM @ ABUL KALAM <b>Versus</b> THE STATE OF ASSAM		
48	AB/2388/2022 FIXED	SAMUR UDDIN @ SAMOR UDDIN @ SAMAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
49	AB/2389/2022 FIXED	ABDUL KHALEK @ ABDUL KHALEK BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. D BORA	PP, ASSAM
50	AB/2402/2022 FIXED	ANIL KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
51	AB/2430/2022 FIXED	MIZANUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
52	AB/2431/2022 FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
53	AB/2440/2022 FIXED	ALFIKKAR AHMED ALIAS MD JON KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
54	AB/2469/2022 FIXED	MD AFAZ UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
55	AB/2491/2022 FIXED	BISHNU PADA SIL SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b>ORDERS</b>				
56	CrI.A./158/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/380/2022 <b>in</b> CrI.A./158/2022	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
57	CrI.A./166/2022 WITH OFFICE NOTE, LCR 4 FILES, B/O	HASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/397/2022 <b>in</b> CrI.A./166/2022	HASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
58	I.A.(CrI.)/381/2022 FIXED <b>in</b> CrI.A./159/2022	JITUMONI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	<b>WITH</b> CrI.A./159/2022	JITUMONI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
59	I.A.(CrI.)/444/2022 FIXED <b>in</b> CrI.A./6438/2022	MAHENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM

**WITH**  
CrI.A./6438/2022  
(Filing Number)

MAHENDRA CHAUHAN  
**Versus**  
THE STATE OF ASSAM A

MR. I H SAIKIA

**WITH**  
I.A.(CrI.)/6440/2022  
(Filing Number)

MAHENDRA CHAUHAN  
**Versus**  
THE STATE OF ASSAM A

MR. I H SAIKIA

**HEARING**

60 CrI.A./228/2015  
WITH LCR 2 FILES, P.B.-1, FIXED

SRI KHIROD SAIKIA and ANR  
**Versus**  
THE STATE OF ARUNACHAL PRADESH  
AND ORS

DR.B AHMED  
MR.Y S MANNAN  
MRK HUSSAIN  
MR.S K DEORI  
MS.R AKHTAR  
MS.S GOHAIN  
MS. SOMILA

PP, A P, MR. N.N. B.  
CHOUDHURY

61 CrI.Pet./855/2015  
FIXED

KAUSHIK BARUAH  
**Versus**  
THE STATE OF ASSAM AND ANR

MR.R SHARMA  
MR.P J BARMAN  
MS.S BARUA  
MRS.P PHUKAN

MR.R DUBEYR-2  
MS.A B KAYASTHA(R-2)  
PP, ASSAM

62 CrI.Rev.P./2/2018  
WITH LCR 3 FILES, FIXED

ARATI DEKA  
**Versus**  
THE STATE OF ASSAM

MR. B SARMAH  
MR. S BARMAN  
MS. D SALOI

GA, ASSAM  
MS. N CHOUDHURY  
MR. M BORAH  
MR. A KHOUND  
MR. B GOSWAMI  
MS. Y S PHOM

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2267/2022	JONY ALI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
2	Bail Appln./2270/2022	AZMAISH ALI <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
3	Bail Appln./2272/2022	JEHERUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
4	Bail Appln./2273/2022	NEEL BORAH @ NEEL PAWAN BORA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
5	Bail Appln./2275/2022	SALEHA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	Bail Appln./2277/2022	ANISUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
7	Bail Appln./2278/2022	AKASH YADAV <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
8	Bail Appln./2279/2022	PULIN SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
<b><u>MOTION</u></b>				
9	Crl.Pet./830/2022 B/O	BALARAM SHIL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. H A SARKAR	PP, ASSAM
10	Crl.Pet./918/2022	MINTU DAS <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM

11	Crl.Pet./919/2022	ANANTA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
12	Crl.Pet./920/2022	SELIM UDDIN CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
13	Crl.Pet./921/2022	JUGAL KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAIKIA MR. R BORAH MR. P TALUKDAR	PP, ASSAM
14	Crl.Pet./922/2022	ABBASH ALI @ ABBAS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
15	Crl.Pet./923/2022	SANDEEP TEKRIWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
16	AB/2507/2022 B/O	NARANDRA NATH SINHA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS. J GOGOI MR. K KASHYAP	
17	AB/2508/2022 B/O	NARANDRA NATH SINHA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS. J GOGOI MR. K KASHYAP	PP, ASSAM
18	AB/2547/2022 FIXED	AINUDDIN KANDAHAR @ INUDDIN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
19	AB/2629/2022	CHANDAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R B SAH MR. A L MANDAL	PP, ASSAM
20	AB/2630/2022	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	AB/2633/2022	SALAM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
22	AB/2635/2022	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
23	AB/2637/2022	SHAMIM SHAKIR @ NEKIB <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/2640/2022	ABDUL HEKIM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b>ADMISSION</b>				
25	Crl.Pet./247/2021 WITH LCR 3 FILES, FIXED	SMT. RANU BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL PP, ASSAM
26	<b>WITH</b> Crl.Pet./439/2021 WITH LCR 1 FILE	BHASKAR JYOTI BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. A PAUL (R-2) PP, ASSAM
27	Crl.Pet./735/2021 WITH LCR 1 FILE, FIXED	SAUMENDRA KUMAR BARUA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR T H HAZARIKA (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR N AHMED (R-2) PP, ASSAM

**BAIL HEARING (BA)**

28	Bail Appln./1792/2022 WITH CASE DIARY, FIXED	MD. ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
29	Bail Appln./1857/2022 FIXED	ATAZUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
30	Bail Appln./1865/2022 WITH CASE DIARY	ABU BAKKAR <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
31	Bail Appln./1942/2022 FIXED	MOKBUL ALI @ MAKBUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. T K MISRA	PP, ASSAM
32	Bail Appln./2091/2022 FIXED	MD. JIYAU HAQUE @ JIYARUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
33	Bail Appln./2219/2022 FIXED	KHAIRUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM

**BAIL HEARING**

34	AB/1392/2022	ALAMIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
35	AB/1632/2022	AHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
36	AB/1665/2022	MOHASIN MONDOL <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	PP, ASSAM
37	AB/2000/2022 WITH CASE DIARY AND CASE RECORD	MD. MUJAKKIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. U C RABHA MD A SAHAD M. H. ALI	PP, ASSAM
38	AB/2025/2022	MD. AKKASH ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
39	AB/2053/2022	ANJAN DAS <b>Versus</b> THE STATE OF ASSAM	R DAS	PP, ASSAM
40	AB/2245/2022 FIXED	ABUL HUSSAIN @ ABUL MISTRI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
41	AB/2290/2022	MUNTU SHEIKH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM

**ORDERS**

42	CrI.Pet./464/2020 WITH LCR 4 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/86/2021 <b>in</b> CrI.Pet./464/2020	KANHAIYA LAL BOTHRA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  KANHAIYA LAL BOTHRA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA  MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM  PP, ASSAM
43	I.A.(CrI.)/100/2021 WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./53/2021  <b>WITH</b> CrI.A./53/2021	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. <b>Versus</b> UNION OF INDIA  VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. <b>Versus</b> UNION OF INDIA	MR. N AHMED MD S I AHMED  MR. N AHMED MD S I AHMED	SC, CUSTOMS  SC, CUSTOMS
44	Tr.P.(CrI.)/18/2022 FIXED	BINAY DEOGAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM

45	Crl.L.P./23/2022 in Crl.A./1914/2022	RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MR. R THAKURIA	
	<b>WITH</b> Crl.A./1914/2022 (Filing Number)	RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI E	MR D CHAKRABORTY	
46	I.A.(Crl.)/79/2022 WITH LCR (TEN FILES). in Crl.A./399/2019	SRI RANU MAHANTA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN	PP, ASSAM
	<b>WITH</b> Crl.A./399/2019	SRI ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS KASHMIRI BORAH	PP, ASSAM
47	Crl.A./94/2022 WITH OFFICE NOTE, LCR 3 FILES	BITOPAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. M ALI	PP, ASSAM
48	I.A.(Crl.)/133/2022 in Crl.A./10277/2021	SHILPI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A NARZARI	PP, ASSAM
	<b>WITH</b> Crl.A./10277/2021 (Filing Number)	SHILPI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK	
	<b>WITH</b> Crl.L.P./22/2022	SHILPI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A NARZARI	PP, ASSAM
49	Crl.Rev.P./134/2022 WITH LCR 2 FILES, B/O	ANITA DAS <b>Versus</b> BISHU DAS	MR C GOSWAMI	
50	I.A.(Crl.)/523/2022 in Crl.A./7135/2022	MUKUT DAS <b>Versus</b> THE STATE OF ASSAM	MS M D MEDHI MR. B C DAS	PP, ASSAM
	<b>WITH</b> Crl.A./7135/2022 (Filing Number)	MUKUT DAS <b>Versus</b> THE STATE OF ASSAM E	MS M D MEDHI	
	<b>WITH</b> I.A.(Crl.)/7137/2022 (Filing Number)	MUKUT DAS <b>Versus</b> THE STATE OF ASSAM E	MS M D MEDHI	
<b>HEARING</b>				
51	Crl.Rev.P./331/2019 WITH LCR 1 FILE, FIXED	MD. GIYASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR. M ISLAM	MR. S ALIM MR. B HUSSAIN PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022

11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/2506/2022 in Cont.Cas(C)/347/2018	HAREN GOGOI <b>Versus</b> RAMENDRA SUNDAR CHOUDHURY AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	
	<b>WITH</b> Cont.Cas(C)/347/2018	HAREN GOGOI <b>Versus</b> BIREN MUDOI AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
<b>ADMISSION</b>				
2	WP(C)/5491/2017 FIXED	CHIRANJIB DUTTA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM
3	WP(C)/931/2018	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
4	WP(C)/1852/2018 FIXED	SMT. RAMRATI SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M CHANDA MR. A BHATTACHARYA MR S CHOUDHURY	MR. C BARUAH (SC, A.G.ASSAM, (R-4) GA, ASSAM MR R DHAR MR. S S ROY, S.C. PWD. MR. R K TALUKDAR, (R-4)
5	WP(C)/7400/2019	RATI RAM ARAY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
6	WP(C)/2968/2020 B/O	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, A G V B
7	WP(C)/3029/2020 B/O	BHUBANESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR. R ALI MR. H A AHMED

8	WP(C)/3501/2020 FIXED	JURI DEVI SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM SC, REVENUE
9	WP(C)/4635/2020 FIXED	KANKANA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
10	WP(C)/4825/2021 B/O	HELEN AMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. S K SINGHA (r-5 to 10) MR K BARMAN (r-5 to 10) MR A BHARALI (r-5 to 10) SC, FOREST
11	WP(C)/5861/2021	EUSUF ALI SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/6581/2021	SABITA BRAHMA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
13	WP(C)/59/2022	ABDULLA AL MASUD MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	SC, P AND R.D.
14	WP(C)/346/2022	NAWAZ SARIF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
15	WP(C)/1024/2022	RANJITA DAS (BORGHAIN), <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR H GUPTA MS. R M SARMAH	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
16	WP(C)/1130/2022	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
17	WP(C)/1499/2022 FIXED	SAMINDRA NATH KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
18	WP(C)/1891/2022	MONAI KHAKLARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MR K M BORA	MS. B SARMA (R-1 TO 4) ASSTT.S.G.I.
19	WP(C)/2690/2022 FIXED	GULJHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, REVENUE
20	WP(C)/3139/2022	NABA KANTA PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
21	WP(C)/3838/2022	DR. PRABHAS CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R M DEKA MR. D J DAS	SC, AG SC, HEALTH
22	WP(C)/3937/2022 FIXED	PRASANTA NEOG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
23	<b>WITH</b> WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
24	<b>WITH</b> WP(C)/3789/2022	SANJIB KALITA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

25	<b>WITH</b> WP(C)/3925/2022	TARUN BONIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
26	<b>WITH</b> WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
27	<b>WITH</b> WP(C)/4086/2022	JATIN NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
28	<b>WITH</b> WP(C)/4117/2022	NUMAL SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
29	WP(C)/4146/2022	MISOR UDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
30	WP(C)/4179/2022	ANSULA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
31	WP(C)/4322/2022 FIXED	DINARAM MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
32	WP(C)/4547/2022	LANDAN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B K DAS	GA, ASSAM SC, IRRIGATION
33	WP(C)/4689/2022	ABUL FAZAL JAHANGIR HUDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, PWD
34	<b>WITH</b> I.A.(Civil)/2283/2022 in WP(C)/1626/2021 (D/O)WP(C)/1626/2021 (Disposed)	RUBI SAIKIA BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, AG SC, P H E
35	WP(C)/5535/2022 FIXED	JAYANT PAUL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
36	<b>WITH</b> WP(C)/3734/2022	BIKASH BANIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
37	<b>WITH</b> WP(C)/5425/2022	MD. AMIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
<b><u>ORDERS</u></b>				
38	Cont.Cas(C)/376/2016	SMTI. BAIJAYANTI BORDOLOI <b>Versus</b> RAJIV MEHRISHI and 3 ORS.	MR.R BARUAH MR.R M CHOUDHURY	MR. S K MEDHI
39	Cont.Cas(C)/478/2016	MISS. AKLIMA KHATUN <b>Versus</b> UDAYAN HAZARIKA and 3 ORS.	MR.F U BORBHUIYA MR.A AHMED MR.A MATIN	MS. R B BORA
40	Cont.Cas(C)/442/2017	APURBA KUMAR NATH <b>Versus</b> RAJESH PRASAD	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR. J HANDIQUE, SC REVENUE DEPTT. MR. R BORPUJARI MS. N BORDOLOI B JHORAR

41	Cont.Cas(C)/443/2017	ADI RAM SAIKIA <b>Versus</b> MUKTI GOGOI and 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR. D MAHANTA	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR. S K CHAKRABORTY MRS. N S PARAJULI (R 3)
42	Cont.Cas(C)/20/2019	REKHA RABHA AND 97 ORS. <b>Versus</b> MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D S DEKA
43	Cont.Cas(C)/510/2019	AMAR DEKA <b>Versus</b> JISHNU BARUAH AND 3 ORS.	MR. N K KALITA	MS. K PHUKAN (R-5) MR. D NATH MR D KALITA
44	Cont.Cas(C)/552/2019	ABDUL HANNAN <b>Versus</b> RAJESH PRASAD	MR. M BHAGABATI MS G BORA MR E AHMED MR. S B SARMA	MR E AHMED
45	Cont.Cas(C)/589/2020	ROHINI PHANGCHOPI AND 6 ORS. <b>Versus</b> SYEDAIN ABBASI AND 2 ORS.	MR N DUTTA MR. M K CHOUDHURY (P-6) MR T N SRINIVASAN (P-6) MR. N N B CHOUDHURY MR. A BARKATAKI (P-6) MR. N SARKAR MR P K BASU MR N M DEKA	MR. B GOSWAMI MS. S CHUTIA
46	WP(C)/675/2021 FIXED	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY MR. K GOGOI SC, A A I
47	Cont.Cas(C)/37/2022	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA <b>Versus</b> MONALISA GOSWAMI AND 3 ORS.	MR B M DEKA MS D MAHANTA	MR. A GAYAN (r-3)
48	Review.Pet./102/2022 WP(C)/3894/2013 (Disposed)	THE STATE OF ASSAM <b>Versus</b> SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
49	Cont.Cas(C)/305/2022	NARAYAN CH DE <b>Versus</b> RAJ CHAKRABORTY	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. D NATH MR P NAYAK
50	I.A.(Civil)/2153/2022 in WP(C)/2094/2022  <b>WITH</b> WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G PATHAK MR. G PATHAK	GA, ASSAM SC, ASIDC SC, FINANCE
		SUREN KALITA @ SURENDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
51	I.A.(Civil)/2478/2022 WITH WP(C)/4489/2022(D/O) in WP(C)/4489/2022	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS A AFREEN	GA, ASSAM
<b>HEARING</b>				
52	WP(C)/5481/2013 B/O	JYOTIPRAN KUMAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.

53	<b>WITH</b> WP(C)/8027/2018	SHRI JYOTIPRAN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANAR MR. P P MEDHI (R-6, R-8, R-21-R-23) MR. D J DAS MR. D J DAS SC, EXCISE DEPTT.
54	WP(C)/6723/2013 WITH W.A./293/1997(D/O), W.A./527/1996(D/O), C.R./1366/1994(D/O)	KUSHAL KOWAR DEKA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
55	<b>WITH</b> WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
56	<b>WITH</b> WP(C)/4942/2020  CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
57	<b>WITH</b> WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
58	<b>WITH</b> WP(C)/1148/2021  CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
59	WP(C)/916/2019 WITH ORIGINAL RECORD, B/O	DEBEN CHANDRA MEDHI <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA SC, AEGCL
<b><u>STAY MATTERS</u></b>				
60	WP(C)/274/2022	HAV/GD ANUP KUMAR KHIRALI FORCE NO. 850820925 <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. S S ROY MR. S S ROY ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III AND CRIMINAL BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-III, FROM ITEM  
NOS. 65 TO 100), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2274/2022	NABAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
<b>MOTION</b>				
2	Crl.Rev.P./448/2022	SHOHIDUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	Crl.Rev.P./449/2022	CHINKUMANI DAS <b>Versus</b> PULIN DAS	ALHAJJ I UDDIN MRS. R MOMTAZ M ALAMGEER	
4	Crl.Rev.P./451/2022	AMIT KUMAR SARAF <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
5	Crl.Rev.P./452/2022	SANJAY JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
6	AB/2628/2022	RABBUL HUDA <b>Versus</b> THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
7	AB/2642/2022	TAFIZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
8	Crl.Rev.P./105/2019	SMT. PALLABI CHOUDHURY DAS <b>Versus</b> BRAJEN KALITA AND ANR.	DR. K U AHMED DR. K U AHMED	MR. A J SARMA MR. P D NAIR MR G ALAM PP, ASSAM (R2)
9	Crl.Rev.P./33/2020 WITH LCR (FOUR FILES). FIXED.	MRS. GITIKA BARMAN <b>Versus</b> SANJEEV BARMAN	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. P THAKURIA MR. S BARMAN

10	Crl.Pet./228/2021 WITH LCR 2 FILES, FIXED	HITESH MAHANTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR N J DAS MR. D BORA	MR. S K SINGH (R2) MR B PUSHILAL (R2) PP, ASSAM
11	Crl.Pet./714/2021 WITH LCR 1 FILE	KAJI HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
12	Crl.Pet./753/2021 WITH LCR 1 FILE, FIXED	KUTHAL PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
13	Crl.Rev.P./93/2022	KUNDAN SING RAWAT <b>Versus</b> SMT. BABY BORO	MD S HOQUE MR. M DEKA MR S JAFRI	MS. R CHOUDHURY (r-2) MS F N ZAMAN (r-2)
14	Crl.Pet./280/2022 WITH LCR 2 FILES	WAHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
15	Crl.Pet./367/2022	PRAHLAD DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	MR. K BORUAH (r-2) MR. M ALOM (r-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./2204/2022 FIXED	DEBAJIT BHATTACHARYA @ DEBAJIT BHATTACHARJYA @ SRI DEBAJIT BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
17	Bail Appln./2207/2022 FIXED	SUJIT KUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA T RAMCHIARY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
18	AB/4386/2021 FIXED	KOMLARUN BEGUM LASKAR @ KOMLARUN NESSA LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
19	AB/1105/2022 FIXED	DEWAN RAHIZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
20	AB/1108/2022 FIXED	ABU NASER ZELANI <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
21	AB/1449/2022	RAJDEEP @ RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
22	AB/1777/2022 FIXED	MALEKUDDIN SHEIKH @ MALEKUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
23	AB/1949/2022 FIXED	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
24	AB/1995/2022 FIXED	MD. ABDUL QUDDUS @ KUDDUSH ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
25	AB/2049/2022 FIXED	LOHIT BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
26	AB/2127/2022 FIXED	SHAHJAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
27	AB/2307/2022 FIXED	AJJUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM



28	AB/2323/2022 FIXED	BAGMITA SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
29	AB/2367/2022 FIXED	LAKSHI KANTA SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MR. S DUTTA	PP, ASSAM
30	AB/2374/2022 FIXED	EIDGA ALI <b>Versus</b> THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
31	AB/2406/2022 FIXED	DR. NRIPEN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MR. S DUTTA	PP, ASSAM
32	AB/2483/2022 FIXED	HASINA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED	PP, ASSAM
33	AB/2489/2022 FIXED	KUSUM SARMA <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR A K BHARALI MS S P CHETRY MR. B C KALITA	PP, ASSAM
34	AB/2528/2022 FIXED	BHAIRAB BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
35	AB/2532/2022 FIXED	MAHIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM

**ORDERS**

36	Crl.L.P./123/2017 <b>in</b> Crl.A./306503/2017  <b>WITH</b> Crl.A./306503/2017 (Filing Number)  <b>WITH</b> I.A.(Crl.)/831/2017	RATUL LAHKAR <b>Versus</b> MRINAL CH. DAS  RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS  RATUL LAHKAR <b>Versus</b> MRINAL CH. DAS	MR.B CHAKRABORTY MS.P UPAMANYU  MR.B CHAKRABORTY MS.P UPAMANYU  MR.B CHAKRABORTY	
37	Crl.Pet./151/2019	PAWAN KUMAR GOENKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	PP, ASSAM
38	Crl.Pet./567/2019	UMESH SARMAH <b>Versus</b> BITUMONI DAS SARMAH	MR. A K GUPTA MR. R S MISHRA	
39	CRL.A(J)/4/2022 WITH OFFICE NOTE, LCR 5 FILES	SMT. LAKHIMONI GHATOWAR <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
40	Crl.Pet./16/2022 WITH LCR 1 FILE	NASIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	PP, ASSAM
41	Crl.A./132/2022 WITH LCR 4 FILES  <b>WITH</b> I.A.(Crl.)/334/2022 <b>in</b> Crl.A./132/2022	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
42	Crl.Rev.P./210/2022	MD. ABDUL SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
43	Crl.Pet./379/2022 WITH LCR 1 FILE, B/O	ANJAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	PP, ASSAM

44	I.A.(CrI.)/508/2022 WITH LCR 1 FILE, B/O <b>in</b> CrI.Pet./970/2019 <b>WITH</b> CrI.Pet./970/2019	CASIO KARAN PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	G UDDIN PP, ASSAM
		CASIO KARAN PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK PP, ASSAM
45	I.A.(CrI.)/524/2022 <b>in</b> CrI.Rev.P./7356/2022  <b>WITH</b> CrI.Rev.P./7356/2022 (Filing Number)	BIPLAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
		BIPLAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR. -E	MRS. B GOGOI	
46	CrI.Pet./594/2022 WITH LCR	UTASAV KADAM <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. S C KEYAL MR Z KAMAR MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	PP, ASSAM
<b>HEARING</b>				
47	CrI.A./158/2012 WITH LCR 4 FILES, FIXED	KUSHAL BORAH <b>Versus</b> THE STATE OF ASSAM	MS.N MODI MR.D K CHOMAL	PP, ASSAM
48	CrI.Pet./519/2021 WITH LCR (TWO FILES), FIXED (AT 2.00 PM)	BINDITA SEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
<b>STAY MATTERS</b>				
49	CrI.Rev.P./195/2017 WITH LCR 4 FILES	JITEN GOGOI <b>Versus</b> THE UNION OF INDIA	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR. B K DAS MR. H P NEOG SC, NF RLY
50	CrI.Rev.P./230/2017  <b>WITH</b> I.A.(CrI.)/476/2017 <b>in</b> CrI.Rev.P./230/2017	MD. MAJNUR ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MRS.B CHAKRABORTY	PP, ASSAM
		MD. MAJNUR ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MRS.B CHAKRABORTY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022

11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/6/2019 in MACApp./15194/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MR. B CHOWDHURY (R9) MR N AHMED (R9)
	<b>WITH</b> MACApp./15194/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS		
2	I.A.(Civil)/589/2019 in MACApp./11783/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI LILIMAI MADUR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1) MS. R DAS (r-1)
	<b>WITH</b> MACApp./11783/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI LILIMAI MADUR AND ANR		
3	I.A.(Civil)/626/2019 in MACApp./1481/2019	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI SAMADEET BARUAH AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI
	<b>WITH</b> MACApp./1481/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI SAMADEET BARUAH AND 5 ORS		
4	I.A.(Civil)/3427/2019 in MACApp./14415/2019	M/S T. K ENGINEERING CONSORTIUM PVT. LTD <b>Versus</b> SRI KUSARAM SONOWAL AND 4 ORS	MR. A DUTTA MR. S K DEORI MS. SOMILA MR. B DEORI	
	<b>WITH</b> MACApp./14415/2019 (Filing Number)	M/S T. K ENGINEERING CONSORTIUM PVT. LTD <b>Versus</b> SRI KUSARAM SONOWAL AND 4 ORS		
5	I.A.(Civil)/681/2020 FIXED in MACApp./2412/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DR. DHIMAN JYOTI BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S S RAHMAN (R1) MR. M R SODIAL (R1) MR K BROOK (R1)

	<b>WITH</b> MACApp./2412/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DR. DHIMAN JYOTI BORA AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/2414/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DR. DHIMAN JYOTI BORA AND 2 ORS		
6	I.A.(Civil)/261/2021 <b>in</b> MACApp./10187/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1)
	<b>WITH</b> MACApp./10187/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS. E	MR. A DUTTA	
	<b>WITH</b> I.A.(Civil)/10190/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA	
7	I.A.(Civil)/1247/2021 <b>in</b> MACApp./10256/2020	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. JANA BIBI AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> MACApp./10256/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. JANA BIBI AND 10 ORS. F	MR. R GOSWAMI	
	<b>WITH</b> I.A.(Civil)/4664/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. JANA BIBI AND 10 ORS. F	MR. R GOSWAMI	
8	I.A.(Civil)/1739/2021 FIXED <b>in</b> MACApp./172/2020	SMT GITALI LAHKAR AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD	MR D MONDAL	MR SISHIR DUTTA
	<b>WITH</b> MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1152/2020 <b>in</b> MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	
	<b>WITH</b> CO/29/2021 <b>in</b> MACApp./172/2020	GITALI LAHKAR AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO LTD	MR D MONDAL	MR. S DUTTA
9	I.A.(Civil)/2010/2021 <b>in</b> MACApp./9141/2021	SMTI. LABANYA HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD.	B R DAS	MR D J HALOI
	<b>WITH</b> MACApp./9141/2021 (Filing Number)	LABANYA HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS	
10	I.A.(Civil)/2595/2022 <b>in</b> MACApp./9361/2022	MIHINUR KHATUN AND 3 ORS <b>Versus</b> NAREN CHANDRA MALAKAR AND 2 ORS	MR. A R AGARWALA	
	<b>WITH</b> MACApp./9361/2022 (Filing Number)	MIHINUR KHATUN AND 3 ORS <b>Versus</b> NAREN CHANDRA MALAKAR AND 2 ORS B	MR. A R AGARWALA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,9th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	I.A.(Civil)/2258/2022 WITH LCR in RSA/70/2009 <b>WITH</b> RSA/70/2009	HOSSENUK RAHMAN AND 2 ORS <b>Versus</b> ATUL KHATUN AND 4 ORS.  HOSSENUK RAHMAN and ORS <b>Versus</b> ATUL KHATUN,	DR. B AHMED MR. N HAQUE  DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. H R A CHOUDHURY MS. R CHOUDHURY (R5) MR. H ALI MR D. CHAKRABORTY (R5)
<b>MOTION</b>				
2	CRP/99/2022  <b>WITH</b> I.A.(Civil)/2722/2022 in CRP/99/2022	ON THE DEATH OF JAMUNA DEVI <b>Versus</b> ON THE DEATH OF MD. IMRAN ALI AND 6 ORS  ON THE DEATH OF JAMUNA DEVI <b>Versus</b> ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI  MRS. U BARUAH MR S KHOUND MR D J MEDHI	
3	CRP/101/2022	PRABINDRA KUMAR BORDOLOI <b>Versus</b> MAMONI DEKA	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
4	CRP(IO)/211/2022	DR. IMDADUL HAQUE @ IMRADUL <b>Versus</b> MD ABDUL MALIK AND 3 ORS	MR Z MUKIT MR. A SATTAR	
5	CRP(IO)/212/2022	JYOTISH BAISHYA <b>Versus</b> HARI RAM BAISHYA	MR. S KALITA MR. S KAKATI MR P DAS MS D TALUKDAR	

**ADMISSION**

6	CRP/75/2015 CAVT. NO.& 210//15	THE STATE OF ASSAM and 3 ORS <b>Versus</b> M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR
7	CRP(IO)/33/2022 FIXED	MRIDUL HAZARIKA <b>Versus</b> MD. SARULLA KHAN	MR. S SAHU MR. S SAHU	MR. S K SINGH MR B PUSHILAL
8	FAO/49/2022	SIDDIQUE ALI <b>Versus</b> MAGAR ALI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
9	CRP/74/2022 FIXED  <b>WITH</b> I.A.(Civil)/2190/2022 <b>in</b> CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE <b>Versus</b> SMT. CHENEHI BORA  M/S PROGRESSIVE YOUTH ENTERPRISE <b>Versus</b> SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI  MR. S P CHOUDHURY MS. B DEVI MR K BISWAKARMA	MR. SHEELADITYA MR D GOSWAMI MR R D GOSWAMI
10	MACApp./595/2022  <b>WITH</b> I.A.(Civil)/2616/2022 <b>in</b> MACApp./595/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> POMPI ROY AND 5 ORS. A  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> POMPI ROY AND 5 ORS. A	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR  MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R MAJUMDAR MR. M TALUKDAR (R-1,2,3,4,) MR. M K NATH (R-5)  MR. R MAJUMDAR MR. M TALUKDAR (R-1,2,3,4,) MR. M K NATH (R-5)
11	MACApp./596/2022	SRI JOYRAM DAS and ANR, <b>Versus</b> NABAJYOTI NATH and ANR,	MR.M TALUKDAR MR M TALUKDAR	MR.P J BARMAN(R-1)
12	MACApp./631/2022 FIXED	DHUNSERI T.E. <b>Versus</b> SMTI KRIPA BARLA (NAG) AND 3 ORS	MR. P SUNDI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
13	MACApp./637/2022	MAZIBAR RAHMAN AND ANR. <b>Versus</b> MONTAZ SARKAR AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
14	MACApp./638/2022	RAKIB ALI <b>Versus</b> SURAJ PANDEY AND 2 ORS.	MR. Z IQBAL MR D MONDAL	
15	MACApp./639/2022	MD. INTAZ ALI <b>Versus</b> NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR D MONDAL	
16	MACApp./640/2022  <b>WITH</b> I.A.(Civil)/2728/2022 <b>in</b> MACApp./640/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> AITI BORAH AND 3 ORS  ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> AITI BORAH AND 3 ORS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA  MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./641/2022	KUMARI @ KUMARY DOLEY <b>Versus</b> MANAGER DOLEY AND ANR.	MR D MONDAL	
18	MACApp./644/2022 FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. N M DUTTA
19	<b>WITH</b> I.A.(Civil)/2731/2022 <b>in</b> I.A.(Civil)/2731/2022 <b>in</b> MACApp./644/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA



20	MACApp./647/2022 FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/2732/2022 <b>in</b> MACApp./647/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
21	MACApp./649/2022 FIXED	SHER ALI <b>Versus</b> ABDUL ZABBAR AND ANR	MR. A R AGARWALA	MR. P HAZARIKA (R2) MR. H S BORAH (R2) MR D SAIKIA (R2)
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
22	RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS <b>Versus</b> NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1958/2021 <b>in</b> RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS <b>Versus</b> NOMITA DAM	MR H DAS	
23	RSA/141/2022	BINA CHUTIA AND ANR <b>Versus</b> GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	
	<b>WITH</b> I.A.(Civil)/2720/2022 <b>in</b> RSA/141/2022	BINA CHUTIA AND ANR <b>Versus</b> GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	
		<b><u>ORDERS</u></b>		
24	Test.Cas./8/2005 WITH LCR, FIXED	MUSTT. JAHURA KHATUN <b>Versus</b> MUSTT. MOMTAZ BEGUM and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MRJ PAYANG MR.A JAMIR	
25	SAO/3/2012	RIPON BHUYAN <b>Versus</b> BIMAL PAYENG and ANR	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	MR.S SAIKIA MSP DEKA
	<b>WITH</b> MC/2837/2012 <b>in</b> SAO/3/2012	RIPON BHUYAN <b>Versus</b> SHRI BIMAL PAYENG	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	
26	FAO/16/2015 WITH LCR	INTAJ ALI AHMED <b>Versus</b> MRS JARJISH ARA AHMED and 3 ORS	MR.A ROSHID MR.A MOBARAQUE	MR.G KHANDELIA(R-1)
27	RSA/63/2016	MD TAYAB ALI and 4 ORS <b>Versus</b> ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR. S DEKA MR.S NATH MS.A TALUKDAR MR.D TUMUNG	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
28	MACApp./986/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	<b>WITH</b> I.A.(Civil)/4117/2018 <b>in</b> MACApp./986/2018	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	

29	RSA/266/2019	ON THE DEATH OF ASKAR ALI, HIS LEGAL HEIRS MUSSTT. MANJUMA BEGUM AND 2 ORS <b>Versus</b> ON THE DEATH OF MOTLEB HUSSAIN SARKAR, HIS LEGAL HEIRS MUSSTT. MOMENA BEWA AND 15 ORS	MR. T U LASKAR MR. N DHAR MR. R A CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/1861/2020 <b>in</b> RSA/266/2019	ON THE DEATH OF ASKAR ALI HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS AND 10 ORS.	MR. T U LASKAR MR. N DHAR MR. R A CHOUDHURY	
30	FAO/17/2020 FIXED	M/S G. O. B. ENTERPRISE <b>Versus</b> PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	MR. A BHATTACHARYA FOR CAVEATOR
31	CRP/58/2020 FIXED	ABHIMANYU CHOUHAN <b>Versus</b> REKHA DEVI CHOUHAN AND 2 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MD. S M RAHMAN MD. S M RAHMAN
32	FAO/44/2022 FIXED	KALYAN DUTTA AND 3 ORS. <b>Versus</b> AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> I.A.(Civil)/2281/2022 <b>in</b> FAO/44/2022	KALYAN DUTTA AND 3 ORS. <b>Versus</b> AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
33	RSA/58/2022	SABED ALI @ SABEDULLA AND ORS. <b>Versus</b> SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	S BORGOHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1- R3)
	<b>WITH</b>			
34	RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. <b>Versus</b> SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	S BORGOHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
35	MACApp./119/2022 WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
36	Review.Pet./139/2022 in FAO/2/2022(D/O)	SHEKHAR PAUL <b>Versus</b> RAJIB KUMAR DAS AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR C GOGOI	
37	I.A.(Civil)/752/2022 CRP 53/2020(D/O), FIXED <b>in</b> CRP/53/2020	RICHPAL PRAJAPAT <b>Versus</b> RINA PATOR	MR P UPADHYAY MR A UPADHYAY	
38	I.A.(Civil)/2357/2022 WITH LCR <b>in</b> MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MCHAHARY AND ANR <b>Versus</b> THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS
	<b>WITH</b> MFA/143/2021	GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA A	G UDDIN MR. A UDDIN	MR. B K DAS
	<b>WITH</b> I.A.(Civil)/2358/2022 <b>in</b> MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY AND ANR. <b>Versus</b> THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS

	<b>WITH</b> I.A.(Civil)/2359/2022 <b>in</b> MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY. <b>Versus</b> THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS
39	I.A.(Civil)/2609/2022 IN RSA 149/2007(D/O), WITH LCR <b>in</b> Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	
	<b>WITH</b> Review.Pet./9629/2022 (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
40	I.A.(Civil)/2717/2022 WITH LCR <b>in</b> RFA/7794/2022	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. <b>Versus</b> SADEKA BEGAM AND 5 ORS.	MR. P KHATANJAR MR A A KHAN	
	<b>WITH</b> RFA/7794/2022 (Filing Number)	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. <b>Versus</b> SADEKA BEGAM AND 5 ORS. F	MR A A KHAN	
<b><u>HEARING</u></b>				
41	MFA/24/2015 WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI, RLY.ADV. MS.R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	<b>WITH</b> I.A./445/2015 <b>in</b> MFA/24/2015	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MS.R BORAH	
42	MACApp./61/2015 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
43	MACApp./275/2016 WITH LCR, FIXED	SRI LAKHINANDAN BORAH <b>Versus</b> THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA
44	MACApp./201/2018 WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO <b>Versus</b> SMTI CHANDRAPRABHA KALITA and 2 ORS	MR R BARUAH MR.R BARUAH MR A J SAIKIA MR A J SAIKIA MR N N BHUYAN MR.B KALITA MR U K DUTTA MR B KALITA	MR. K K DUTTA MS.J KALITA(R-1) MR D S DEKA MS.D TALUKDAR(R-1) MR.D C BARMAN(R-1)
<b><u>STAY MATTERS</u></b>				
45	CRP/8/2022 FIXED	HIREN SAIKIA <b>Versus</b> MADHAB CHOUDHURY AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MR. S SAHU
46	CRP(IO)/76/2022 FIXED	SURAT ALI <b>Versus</b> MD. SAHJAHAN ALI	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
47	CRP/82/2022 FIXED	SMTI. PARBATI CHAKRABORTY <b>Versus</b> AMAL CHAKRABORTY	MR. P C DEY	

48	CRP(IO)/87/2022 FIXED	HARI GOPAL BISWAS <b>Versus</b> MD. ISMAIL ALI AND 2 ORS	MS. B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
49	CRP(IO)/157/2022 FIXED	PUTHIMON @ JAHIRAN NESSA AND 3 ORS <b>Versus</b> ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MS S DAS	MR. U C RABHA MR F U BARBHUIYA MR. S M SARMA
50	CRP(IO)/172/2022 FIXED	TINKU CHAWRA AND 3 ORS. <b>Versus</b> KULESH TALUKDAR	MR. B K DAS MR H P GUWALA MR. H P NEOG	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022
18)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
19)	MR. R. ALI	07-09-2022	To	16-09-2022